

COURT NO. 10
THE HONOURABLE SRI JUSTICE K.SURENDER

To be heard on Thursday the 4th day of July 2024(AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(DAILY LIST-1)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>				
1	MACMA/968/2007	T V KALYAN SINGH	N MOHAN KRISHNA T RAMULU (R3) R1 SERVED R2 APP R3 APP	NIZAMABAD
2	CRLRC/732/2009	A L RAJU	PUBLIC PROSECUTOR	MEDAK
3	CRLRC/1375/2009	K SAI BABU	PUBLIC PROSECUTOR	HYDERABAD
4	CRLRC/678/2010	V SRIKANTHA RAO	PUBLIC PROSECUTOR	KARIMNAGAR
5	CRLRC/1195/2010	P NAGENDRA REDDY	PUBLIC PROSECUTOR K SOMESWARA KUMAR (R8) BETHI RAM MOHAN (R2)	HYDERABAD
6	CRLRC/1272/2010	K VENKATA REDDY	PUBLIC PROSECUTOR	NALGONDA
7	CRLA/476/2013	B KAVITA YADAV	PUBLIC PROSECUTOR PRABHAKAR PERI (R7)	HYDERABAD
<u>FOR ORDERS</u>				
8	CRP/3566/2013	V VENUGOPALA RAO	R1-SERVED AS PER MEMO FILED ALONG WITH POSTAL TRACK CONSIGNMENT REPORT VIDE USR NO.51287/24.	NIZAMABAD
<u>SPECIALLY IDENTIFIED CASES</u>				
9	CRP/2918/2015 IA 1/2015(CRPMP 3879/2015)(Suspension Petition)	M VIGNESWAR REDDY	SR- NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
10	CRP/3477/2015 IA 1/2015(CRPMP 4666/2015)(Stay Petition)	LALA RAMU	SR- NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED	KARIMNAGAR
11	CRP/4660/2015 IA 1/2015(CRPMP 6145/2015)(Suspension Petition)	SHARAD SANGHI		RANGA REDDY
12	CRP/4979/2015 IA 1/2015(CRPMP 6556/2015)(Stay Petition) CRP/5004/2015	R BALA SUBRAMANYAM	SR- NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED NO VAKLALAT FILED ON BEHALF OF RESPONDENT	RANGA REDDY
13	CRP/5004/2015 IA 1/2015(CRPMP 6595/2015)(Stay Petition)	R BALA SUBRAMANYAM	SR- NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED NO VAKLALAT FILED ON BEHALF OF RESPONDENT	RANGA REDDY
14	CRP/5608/2015 IA 1/2015(CRPMP 7362/2015)(Stay Petition) CRP/5609/2015	KIRAN PALAKURTHI		WARANGAL
15	CRP/5609/2015	KIRAN PALAKURTHI		WARANGAL

16	CRP/5610/2015 IA 1/2015(CRPMP 7363/2015)(Stay Petition)	WASIM AHMED KHAN	K B RAMANNA DORA	RANGA REDDY
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FOR ADMISSION (CC MATTERS)

17	CC/671/2024	KRISHNA KISHORE KOVVURI	N JANARDHAN REDDY	KARIMNAGAR
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FINAL HEARING

18	MACMA/1090/2008	P PRASAD	P SATYA MANJULA RR 1 & 2 DISD FOR DEFALET VIDE CO dt 18/12/07 R 3SERVED	KARIMNAGAR
19	MACMA/2178/2008 IA 2/2024(Set Aside Petition)	N ANULA	A RAMAKRISHNA REDDY (R2) R1 DISD FOR DEFAULT VIDE C.O.DT.13/7/16 R2 APP	HYDERABAD
20	MACMA/2739/2008	SURYA BALU MAHENDRA	VIJAYA BHASKAR MOOLA R1 SERVED R2 APP	NIZAMABAD
21	MACMA/566/2010	KRISHNA REDDY PUTTA	M RAM MOHAN REDDY (SC FOR TSRTC) SR UNSERVED	RANGA REDDY
22	MACMA/1009/2010	K RAJITHA	V SAMBASIVA RAO R1 NOTICE SENT NO YET RETURNED R2 APP BY MR.V.SAMBA SIVA RAO	NALGONDA
23	MACMA/680/2011	VALLURU PADMA	G VISHWESHWAR REDDY A MALATHI (R5) T RAMULU (R4) R1 UNSERVED (EXPIRED AS PER POSTAL ENDORSEMENT) R2 NOTICE SEN T NOT YET RETURNED R3 APP R4 APP R5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED UNSERVED (NO SUCH D. NO.) FOR R5 VIDE USR NO.81857 OF 2023, DATED 24.08.2023 PROOF OF SERVICE NOT FILED	KHAMMAM
24	MACMA/888/2011	A RAMAKRISHNA REDDY	Y S YELLA NAND GUPTA	NIZAMABAD
25	MACMA/1021/2011	LAKKADI DAYAKER REDDY	JONNA RAMANI N J SUNIL KUMAR (R2) R1 NOTICE SENT NOT YET RETUENED R2 APP	NIZAMABAD
26	MACMA/1129/2011 MACMA/1003/2016	A RAMAKRISHNA REDDY	S SUDARSHAN PALLE SRIHARINATH (R7) RR 1 TO 3 APP RR 4 & 5 UNSERVED R6 NOTICE SENT NOT YET RETURNED R7 APP	MEDAK
27	MACMA/1003/2016	A RAMAKRISHNA REDDY	S SUDARSHAN V VENKATARAMI REDDY (R45) R-1 NOTICE SENT NOT YET RETURNED R-2 UNSERVED R-3 UNSERVED R-4 APP R-5 APP	MEDAK
28	MACMA/1566/2011	S A V RATNAM	K L N RAO RR1 TO 4 APP BY Mr.KLN RAO R5	MAHABUBNAGAR
29	MACMA/2597/2011	R VENKAT RAM REDDY	R1 DISD VIDE C.O.DT.24/06/11 R2 UNSERVED (NSP)	NIZAMABAD
30	MACMA/2625/2011	N PARAMESWARA REDDY	P RADHIVE REDDY M GOWRI SHANKAR (R3) K VENKATA RAO (R2)	NIZAMABAD

			RR 1 TO 3 APP R4 MINOR REP BY R1 R5 APP	
31	MACMA/2776/2011	V SAMBASIVA RAO	I AGA REDDY RR 1 & 5 UNSERVED RR 2 TO 4 MINORS REP BY R1 R6 APP	KARIMNAGAR
32	MACMA/2919/2011 IA 1/2021(Fix an Early Date)	B PARAMESEWARA RAO	VALLURI MOHAN SRINIVAS (R12) KONDADI AJAY KUMAR (R2) R1 NOT NECESSARY VIDE C.T R2 APP	HYDERABAD
33	MACMA/3171/2011	V KRISHNA RAO	ANNAPURNA SREERAM R1 APP RR 2 & 5 APP R3 MINOR REP BY R1 R4 UNSERVED (NSP) R6 DIED VIDE C.T.	NALGONDA
34	MACMA/3348/2011	P VENKAT REDDY	MUDDU VIJAY R-1 UNSERVED R-2 APP R-3 SERVEDR-4 EXPRED[AS FOR POSTAL ENDERCEMENT]	MEDAK
35	MACMA/3724/2011 MACMA/1670/2014	A RAMAKRISHNA REDDY	B ROJA RAMANI R1 APP R2 SERVED	HYDERABAD
36	MACMA/1670/2014	B ROJA RAMANI	A RAMAKRISHNA REDDY R1 UNSERVED R2 APP	HYDERABAD
37	MACMA/3887/2011	G DHANANJAI	G S G RADHA KRISHNA P SATYA MANJULA (R2) R1 DISD FOR DEFAULT VIDE C.O.DT: 22/1/10 R2 APP BY MR.G.S.G.RADHA KRISHNA	HYDERABAD
38	MACMA/3892/2011 MACMA/3136/2008	KATTA LAXMI PRASAD	M RAJAMALLA REDDY RR 1 TO 6 APP BY M.RAJAMALLA REDDY R7 UNSERVED	NALGONDA
39	MACMA/3136/2008	M RAJAMALLA REDDY	KATTA LAXMI PRASAD APPELLANTS 1,2,5 & 6 NOTICE SENT NOT YET RETURNED APPELLANTS 3 & 4 MINORS REP BY A1 R1 REMAINED EXPARTE BEFORE THE TRIBUNAL HE IS NOT NECESSARY VIDE C.O.DT.27/8/16 R2 APP	NALGONDA
40	MACMA/1307/2012	K VENKATA RAO	G VENKATESWARLU R1 APP BY Mr.G. VENKATESWARLU R2 SERVED R3 SERVED	WARANGAL
41	MACMA/1312/2012	CHALAKANI VENKAT YADAV	A V K S PRASAD R1 UNSERVED (NSP) R2 APP (LETTER)	NALGONDA
42	MACMA/1428/2012	M KRISHNA REDDY	P N A CHRISTIAN R1 UNSERVED R2 SERVED R3 APP (LETTER)	WARANGAL
43	MACMA/1454/2012 MACMA/1563/2019	KATTA LAXMI PRASAD	T LAXMIKANTH SARMA RR 1,2,3,4 & 5 APP RR 6 & 7 UNSERVED (LEFT) (HCJ NOTE)	NIZAMABAD
44	MACMA/1563/2019		KATTA LAXMI PRASAD	NIZAMABAD

R1 UNSERVED (NO SUCH PERSON)
R2 APP
R3 UNSERVED (INSUFFICIENT
ADDRESS)

45	MACMA/1578/2012	R SHEETAL KUMAR K S N MURTHY	D JYOTHI KUMAR BETHI RAM MOHAN (R22) RR 1 TO 4 APP R5 APP R6 UNSERVED UNSERVED PROOF OF SERVICE FILED FOR R6 VIDE USR NO.2719/17	WARANGAL
46	MACMA/1598/2012	N MOHAN KRISHNA	K L N RAO RR 1 TO 3 APP R4 DISD FOR DEFAULT VIDE C.O.DT.09/12/2011	HYDERABAD
47	MACMA/1909/2012	P RAMAKRISHNA REDDY	MOHD YOUSUF A V K S PRASAD (R2) R1 SERVED R2 APP	HYDERABAD
48	MACMA/2314/2012 MACMA/1218/2014	N S BHASKARA RAO	SURYA BALU MAHENDRA R1 APP R2 DISD FOR DEFAULT VIDE C.O.DT06/12/11	NIZAMABAD
49	MACMA/1218/2014	SURYA BALU MAHENDRA	N S BHASKARA RAO R1 DISD FOR DEFAULT VIDE C.T R2 APP BY MR.N.S.R.BHASKARA RAO	NIZAMABAD
50	MACMA/2410/2012	P RAMAKRISHNA REDDY	KALPANA EKBOTE HARINATH REDDY SOMA (R14) I MAAMU VANI (R2) R1 APP R2 APP	HYDERABAD
51	MACMA/2961/2012	NYSHADHAM CHANDRA SEKHAR	S SIVA PRASAD V DURGA (R3) SRIDHAR LONKALA (R13) R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED (PARTY OUT OF COUNTRY) R3 APP	KARIMNAGAR
52	MACMA/3170/2012 MACMA/3168/2012 MACMA/3182/2012	KOTA SUBBA RAO	G RAMESH KUMAR R1 APP RR 2 & 3 NOT NECESSARY VIDE C.T. R4 SERVED	RANGA REDDY
53	MACMA/3168/2012	KOTA SUBBA RAO	G RAMESH KUMAR R1 APP R2 SERVED	RANGA REDDY
54	MACMA/3182/2012	KOTA SUBBA RAO	G RAMESH KUMAR R1 APP R2 SERVED	RANGA REDDY
55	MACMA/3298/2012	R ANURAG (SC FOR TSRTC)	V VENKATARAMI REDDY J SANDHYA RANI (R68) RR 1 TO 3 APP R4 SERVED R5 APP R6 SERVED	MAHABUBNAGAR
56	MACMA/3596/2012 IA 1/2009(XOBJ 45568/2009)(Petition for Grounds) IA 2/2009(MACMAMP 45569/2009)(Condone Delay Petition) IA 1/2024(Condone Delay in Rep)	P SATYA MANJULA	K RAMA KRISHNA N S BHASKARA RAO (R4) RR 1 & 2 APP R3 SERVED RR 4 & 5 UNSERVED	MAHABUBNAGAR
57	MACMA/3709/2012 MACMA/536/2013	B YUVRAJ	V VENKATARAMI REDDY RR 1 TO 3 & 5 SERVED R4 UNSERVED R6 APP	MEDAK

58	MACMA/536/2013	R VINOD REDDY	G VISHWESHWAR REDDY (R5) V VENKATARAMI REDDY (R6) B YUVRAJ (R2) RR 1 & 3 UNSERVED R2 APP BY B.YUVRAJ R4 APP	MEDAK
59	MACMA/4129/2012	CHANDRASEKHAR REDDY GOPIREDDY	KOTA SUBBA RAO R-1 DISD FOR DEFAULT VIDE C.O 10/10/2011 R-2 SERVED R-3 APP	HYDERABAD
60	MACMA/4150/2012	CHALAKANI VENKAT YADAV	M BHASKARA LAKSHMI R1 DISD FOR DEFAULT VIDE C.O.DT.16/09/11 R2 APP (LETTER)	NALGONDA
61	MACMA/223/2013	T LAXMIKANTH SARMA	NARSI REDDY TEEGALA APPELLANTS 1 & 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R1 SERVED R2 APP	NIZAMABAD
62	MACMA/1223/2013	JAGATHPAL REDDY KASI REDDY	A RAMAKRISHNA REDDY R1 SERVED R2 APP (LETTER)	RANGA REDDY
63	MACMA/1557/2013 X-OBJ/36/2024	A RAMAKRISHNA REDDY	JAGATHPAL REDDY KASI REDDY ARUN KUMAR DODDLA (R11) R1 APP R2 APP (LETTER)	HYDERABAD
64	X-OBJ/36/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Amendment Petition)	JAGATHPAL REDDY KASI REDDY		HYDERABAD
65	MACMA/2502/2013 MACMA/1425/2011	KONDADI AJAY KUMAR	R1 SERVED RR2 & 3 UNSERVED[ISA] RRS 4 TO 6 ARE MINORS REP BY R1 RR 2 TO 4 MINORS REP BY R1 PROOF OF SERVICE FILED VIDE USR NO.35458/24	MEDAK
66	MACMA/1425/2011	PALLE SRIHARINATH	KONDADI AJAY KUMAR SR APP	MEDAK
67	MACMA/2911/2013	JAGATHPAL REDDY KASI REDDY	M RAM MOHAN REDDY (SC FOR TSRTC) C SUNILKUMAR REDDY(SC FOR APSRTC) (R7) RR 1 & 2 APP (LETTER)	HYDERABAD
68	MACMA/2913/2013	JAGATHPAL REDDY KASI REDDY	M RAM MOHAN REDDY (SC FOR TSRTC) RR 1 & 2 APP BY THOOM SRINIVAS VIDE C.O.DT.03/01/2023 (LETTER)	HYDERABAD
69	MACMA/2961/2013	JAGATHPAL REDDY KASI REDDY	T MAHENDER RAO R1 PARTY DIED VIDE POSTAL ENDORSEMENT R2 APP (LETTER)	HYDERABAD
70	MACMA/409/2014 MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
71	MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
72	MACMA/2761/2014	VENKATESHWAR VARANASI		KARIMNAGAR

APPELLANTS 1,5 & 6 NOTICE SENT NOT
YET RETURNED
APPELLANTS 2 TO 4 MINORS REP BY A-
1
RR 1 AND 2 NOT NECESSARY VIDE CT
R3 APP

73	MACMA/2808/2014	C SUNILKUMAR REDDY(SC FOR APSRTC)	JAGATHPAL REDDY KASI REDDY RR1,2 & 4 APP R2 MINOR REP. BY R1 R3 SERVED (LETTER)	HYDERABAD
74	MACMA/2872/2014	NAGESWARA RAO REPAKULA	P SATYA MANJULA R1 SERVED R2 APP R3 UNSERVED (LETTER)	KHAMMAM
75	MACMA/2954/2014	AZAR SRAVAN KUMAR	B S PRASAD R1 SERVED R2 APP	NIZAMABAD
76	MACMA/3879/2014	P RAMAKRISHNA REDDY	VIJAYA BHASKAR MOOLA CHALAKANI VENKAT YADAV (R16) R1 APP R2 APP	HYDERABAD
77	MACMA/4046/2014	M RAM MOHAN REDDY (SC FOR TSRTC)	JAGATHPAL REDDY KASI REDDY SR APP	HYDERABAD
78	MACMA/4071/2014 MACMA/3194/2014	JAGATHPAL REDDY KASI REDDY	R1 SERVED R2 SERVED MEMO FILED VIDE USR NO.80995/23 (LETTER)	RANGA REDDY
79	MACMA/3194/2014	M RAM MOHAN REDDY (SC FOR TSRTC)	JAGATHPAL REDDY KASI REDDY SR DIED VIDE MEMO USR NO.106893/18	RANGA REDDY
80	MACMA/4105/2014	B MAYUR REDDY (SC FOR TSRTC)	P PRABHAKAR REDDY R1 DIED PER LR's,RR 4 & 5 RR 2,4 & 5 APP BY MR.P.PRABHAKAR REDDY R3 NOT NECESSARY VIDE C.T	KHAMMAM
81	MACMA/4186/2014	JAGATHPAL REDDY KASI REDDY	A MALATHI R1 UNSERVED (LEFT) R2 APP (LETTER)	HYDERABAD
82	MACMA/4272/2014 MACMA/2917/2013	M RAM MOHAN REDDY (SC FOR TSRTC)	JAGATHPAL REDDY KASI REDDY SR APP (LETTER)	HYDERABAD
83	MACMA/2917/2013	JAGATHPAL REDDY KASI REDDY	R1 SERVED R2 PARTY REFUSED AS PER POSTAL ENDORSEMENT	HYDERABAD
84	MACMA/188/2015	JAGATHPAL REDDY KASI REDDY	N J SUNIL KUMAR (R2) R1 UNSERVED R2 APP BY Mr.J.N SUNILKUMAR	HYDERABAD
85	MACMA/1533/2015	AZAR SRAVAN KUMAR	Y S YELLA NAND GUPTA SR APP	NIZAMABAD
86	MACMA/1466/2016 IA 3/2016(MACMAMP 4216/2016)(Addl. Evidence Petition) MACMA/1836/2019	T MAHENDER RAO	I MAAMU VANI AJAY KUMAR MADISETTY (R57) RR 1 TO 4 APP R5 SERVED R6 NOTICE SENT NOT YET RETURNED R7 APP	MEDAK
87	MACMA/1836/2019	AJAY KUMAR MADISETTY	T MAHENDER RAO RR 1,3 & 4 NOT NECESSARY VIDE C.T R2 APP	MEDAK

88	MACMA/2755/2016	T MAHENDER RAO	P RAMAKRISHNA REDDY R1 APP BY Mr.P.RAMAKRISHNA REDDY R2 UNSERVED R3 UNSERVED	HYDERABAD
89	MACMA/2788/2016	P RAMAKRISHNA REDDY	R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED R3 SERVED	HYDERABAD

ADMISSION

90	CRP/2553/2013	RAMACHANDAR RAO VEMUGANTI	GP FOR ARBITRATION RR1,3&4 SERVED R2 NOTICE SENT NOT YET RETND	ADILABAD
91	CRP/4038/2013 IA 1/2013(CRPMP 5447/2013)(Suspension Petition) IA 1/2017(CRPMP 2080/2017)(Vacate Stay Petition)	L VENKATESHWAR RAO	GP FOR ARBITRATION KOWTURU PAVAN KUMAR (R42) KOWTURU PAVAN KUMAR :R1 APP.,MR. KOWTURU PAVAN KUMAR ADVOCATE RR2TO4 APP.BY G.P.FOR ARBITRATION	NIZAMABAD
92	CRP/4132/2013 IA 1/2013(CRPMP 5583/2013)(Stay Petition) IA 3/2014(CRPMP 5207/2014)(Vacate Stay Petition)	MANJARI S GANU	P VINOD KUMAR SR APP.BY MR. P.VINOD KUMAR ADVOCATEMEMO FILED VIDE USR NO 1535/2013	HYDERABAD
93	CRP/1023/2014 IA 1/2014(CRPMP 1416/2014)(Stay Petition)	KOWTURU PAVAN KUMAR	SRINIVAS KARRA R 1 RETURNED UNSERVED INSUFFICIENT ADDRESS R6 RETURNED UNSERVED NO SUCH PERSON VIDE MEMO USR NO. 91941/2022 RR 2,3,5, SERVED R7 APP. BY SRINIVAS KARRA	KHAMMAM
94	CRP/3606/2014 IA 1/2014(CRPMP 4912/2014)(Suspension Petition)	S MADAN MOHAN RAO	K SARATH SR-APP	KHAMMAM
95	CRP/4303/2014 IA 2/2014(CRPMP 6578/2014)(Vacate Stay Petition) IA 1/2018(Stay Petition)	MOHD VASI AHMED	G RAMACHANDRA REDDY PP-1TO5 NOTICE SENT NOT YET RETD.SR-APP BY G.RAMACHANDRA REDDY ADVOCATE.	WARANGAL
96	CRP/4314/2014 IA 1/2014(CRPMP 5905/2014)(Stay Petition)	K INDRA REDDY	RR1 TO 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
97	CRP/5637/2016 IA 1/2016(CRPMP 7310/2016)(Injunction Petition) IA 2/2016(CRPMP 7311/2016)(Suspension Petition)	K DURGA PRASAD	VINJAMURI RANGA BABU RANGA RAO NELLUTLA (R139)	RANGA REDDY

INTERLOCUTORY

98	CRP/923/2013 IA 1/2013(CRPMP 1250/2013)(Stay Petition)	GP FOR ARBITRATION	R1 R2 R3 R4 R5 R6 R7 UNSERVED,RR-2 AND 3 DIED VIDE CT RR-1,4 TO 6 RETURNED UNSERVED (INSUFFICIENT ADDRESS)	NALGONDA
99	CRP/3545/2013 IA 1/2013(CRPMP 4746/2013)(Stay Petition) IA 4/2019(Fix an Early Date)	B VENKAT RAMA RAO	RR 1 TO 3 SERVED R4 RETURNED UNSERVED(WANT OF H.NO.)	RANGA REDDY
100	CRP/228/2024 IA 1/2024(Suspension Petition)	SETTY RAVI TEJA		SIDDIPET

FINAL HEARING

101	CRP/469/2002 CRP/470/2002	R KAMESWAR RAO	PALIVELA SATYARAJA BABU GP FOR SOCIAL WELFARE (R2)	KHAMMAM
102	CRP/470/2002	R KAMESWAR RAO	PALIVELA SATYARAJA BABU	KHAMMAM
103	CRP/1698/2004	B VINOD KUMAR	M SURENDER RAO	KHAMMAM
104	CRP/2618/2013	K RAGHUVVEER REDDY	NARESH REDDY CHINNOLLA	ADILABAD
105	CRP/3879/2014	PILLIX LAW FIRM	A VENKATESH ARUVA RAGHURAM MAHADEV (R12) ARUVA RAGHURAM MAHADEV (R13) ARUVA RAGHURAM MAHADEV (R11) ARUVA RAGHURAM MAHADEV (R15) ARUVA RAGHURAM MAHADEV (R10) P SRI HARSHA REDDY (R5) ARUVA RAGHURAM MAHADEV (R14) RR1 TO 3 SERVED RR4 & 5 APP BY A. VENKATESH RR10 TO 15 APP BY Y. BALAJI RR6 TO 16 ARE NOT NECESSARY PARTIES VIDE C.T R9 DIED VIDE C.T. R5-APP BY P.SRI HARSHA REDDY.	MAHABUBNAGAR
106	CRP/4060/2014	CHEKURI YADAGIRI	K MADHUSUDHAN REDDY	HYDERABAD
107	CRP/4629/2014	VASUDHA NAGARAJ	MUMMANENI SRINIVASA RAO SR-APP	KHAMMAM
108	CRP/417/2016 IA 1/2016(CRPMP 517/2016)(Fix an Early Date)	D MADHAVA RAO	M R S SRINIVAS SR APP BY M R S SRINIVAS	MEDAK

INTERLOCUTORY (FIRST APPEALS)

109	AS/46/2011 IA 1/2017(ASMP 3210/2017)(Additional Material Petition)	T M VANI	T M VANI M V RAMANA (R1) R-1-M/S T.M.VANI RR-2 & 3-SERVED R4-DISMISSED FOR DEFAULT AS PER C.O.DT.15.02.2024.	NIZAMABAD
110	AS/360/2014 IA 1/2024(Fix an Early Date)	J SURESH BABU	ERANKI PHANI KUMAR M DAS MOHAPATRA (R35) PAPER BOOK FILED VIDE USR NO.54622/2024.	MAHABUBNAGAR
111	AS/539/2018 IA 1/2023(Addl. Evidence Petition)	MEHERCHAND NORI	S R DESHMUKH SR-APP BY SRI S.R.DESHMUKH	MEDAK

ADMISSION (SECOND APPEALS)

112	SA/245/2017 IA 1/2022(Condone Delay Petition) IA 2/2022(Set Aside Abatement) IA 3/2022(L R Petition) IA 1/2023(L R Petition)	Y S YELLA NAND GUPTA	GP FOR ARBITRATION RR 2 Notice sent not yet returned RR 4 Returned Unserved RR 5 Notice served RR9 to 11- Notice sent not yet returned	NIZAMABAD
113	SA/679/2017 IA 3/2017(SAMP 1433/2017)(Suspension Petition)	M A MUJEEB	VIKHAR AHMED Memo filed vide USR No. 36309 dated 06.04.2023 Memo filed vide USR No.88983 dated 12- 09-2023	MEDAK
114	SA/747/2017 IA 1/2017(SAMP 1561/2017)(Condone Delay Petition) IA 2/2017(SAMP 1562/2017)(Stay Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	K.R KOTESWERA RAO(SR SC FOR CANTONMENT) R ANNAPURNA (R3)	HYDERABAD

115	SA/881/2017 IA 1/2017(SAMP 1733/2017)(Condone Delay Petition) SA/1299/2017	D V N ACHARYA	BANDA PRASADA RAO Memo filed vide USR No.89411 dated 12- 09-2023 Memo filed vide USR No. 40789 dated 25.04.2024	ADILABAD
116	SA/1299/2017 IA 1/2017(SAMP 2650/2017)(Condone Delay Petition)	BANDA PRASADA RAO	R1 and R4 notice served R2 not necessary R3 Notice sent not yet returned R5 Returned Unserved Memo filed on behalf of petitioner vide USR No. 37495 dated 11.04.2023 Addressee not in village)	ADILABAD
117	SA/1071/2017 SA/1058/2017	BANKATLAL MANDHANI	J VENKATESWARA REDDY S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R2) RR 1 to 3 served	WARANGAL
118	SA/1058/2017	BANKATLAL MANDHANI	J VENKATESWARA REDDY S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R3) RR 1 and 2 app. by M/s. J. Venkateshwar Reddy (429) RR 3 served	WARANGAL
119	SA/1272/2017 IA 1/2017(SAMP 2590/2017)(Stay Petition)	SRINIVAS BASAVA	G S PRAKASH RAO	HYDERABAD
120	SA/1347/2017 IA 1/2017(SAMP 2753/2017)(Injunction Petition)	RANGA RAO NELLUTLA		RANGA REDDY
121	SA/121/2018 X-OBJ/39322/2018 (Filing No)	BHAVANI SANKAR N	K MURALIDHAR REDDY	MAHABUBNAGAR
122	X-OBJ/39322/2018/ (Filing No)	K VENKATESH GUPTA K MURALIDHAR REDDY		MAHABUBNAGAR
123	SA/307/2018 IA 1/2018(Leave Petition) IA 2/2018(Condone Delay Petition) IA 3/2018(Suspension Petition)	V VENUMADHAV	B SHARADA (R3)	MEDAK
124	SA/604/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition)	M RAMA KRISHNA		ADILABAD
125	SA/657/2018 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	I GOPAL REDDY	VIVEK JAIN	KHAMMAM
126	SA/60/2019 IA 3/2019(Suspension Petition)	A TULSI RAJ GOKUL	YADAI AH JETTI	HYDERABAD
127	SA/189/2019 IA 2/2019(Condone Delay Petition) IA 3/2019(Injunction Petition)	RAPOLU BHASKAR	P RAGHAVENDRA REDDY MEMO filed vide USR No.85744 dated 02- 09-2023	KARIMNAGAR
128	SA/205/2019 IA 1/2023(Amendment Petition)	PITTA SRINIVASA REDDY	YELLAPRAGADA SRINIVASA MURTHY MEMO filed vide USR No.119249 dated 06- 12-2023	WARANGAL
129	SA/149/2020 IA 1/2020(Suspension Petition)	V V RAMANA	K V SUDHAKAR P Memo Filed Along With Proof Of Services Vide Usr No.44702 Dt 18/12/2020	NALGONDA

130	SA/331/2023 IA 3/2023(Stay Petition) SA/192/2019	K LAKSHMI MANOHAR	P SAJAN KUMAR Memo filed vide USR No.87753 dated 08-09-2023 (HCJ NOTE)	KARIMNAGAR
131	SA/192/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Stay Petition)	K LAKSHMI MANOHAR	SRINIVAS KUDUMULA	KARIMNAGAR
132	SA/176/2024 IA 1/2024(Stay Petition)	J VENKATESWARA REDDY	A.JAY KUMAR MADISETTY (HCJ NOTE)	WARANGAL

INTERLOCUTORY (SECOND APPEALS)

133	SA/688/2013 IA 1/2013(SAMP 1735/2013)(Suspension Petition)	A KRANTI KUMAR REDDY	K SREENIVAS R-Memo filed vide Usr No.6770 Dt 31/1/2022	MAHABUBNAGAR
134	SA/670/2017 IA 2/2017(SAMP 2522/2017)(Extension Petition) IA 1/2019(Vacate Stay Petition)	SUJITH JAISWAL	KAVIPURAPU S.V.K.N MUKHENDU KAUSHIK T S ANAND RR 1 to 3 appearance by T S ANAND Advocate	WARANGAL
135	SA/701/2017 IA 2/2017(SAMP 1482/2017)(Suspension Petition)	RANGA RAO NELLUTLA	D MADHAVA RAO K ANTHONY REDDY (R51)	RANGA REDDY
136	SA/840/2017 IA 1/2017(SAMP 1656/2017)(Injunction Petition)	M/s RESU LAW OFFICE	G ARUN KUMAR	RANGA REDDY
137	SA/1142/2017 IA 2/2017(SAMP 2307/2017)(Injunction Petition)	L PRABHAKAR REDDY	MALLA REDDY GADIPALLY G ANANDAM (R6) G ANANDAM (R7) G ANANDAM (R5)	MEDAK
138	SA/1268/2017 IA 2/2017(SAMP 2582/2017)(Suspension Petition)	NIMMAGADDA REVATHI	M RAJAMALLA REDDY RR1,2-Notice Unserved RR 3 to 6 are not necessary vide CT	KARIMNAGAR
139	SA/503/2023 IA 1/2024(Review Petition) IA 2/2024(Injunction Petition)	VEDULA CHITRALEKHA	VIVEK JAIN B DANANJAYA (R3) Memo filed vide USR No.119965 dated 07-12-2023 BRIEF SYNOPSIS filed vide USR No. 1271 57 dated 26.12.2023 SYNOPSIS FILED ON BEHALF OF RESPONDENT filed vide USR No. 128355 dated 29.12.2023 Memo filed vide USR No.1422 dated 04-01-2024	HYDERABAD

FINAL HEARING (SECOND APPEALS)

140	SA/1391/2011	B RAVEENDRA BABU	D SRINIVAS PRASAD	MEDAK
141	SA/794/2015	B SHESHU KUMAR	C B RAM MOHAN REDDY Appellant -App by B Sheshu Kumar vide USR No.107513 dated 01-11-2023 Memo Proof of Service filed vide USR No.118324 dated 04-12-2023 (COURT SLIP)	HYDERABAD
142	SA/872/2016	D SRINIVAS PRASAD	G SUNDARESAN Memo filed vide USR No.28295 dated 14-03-2023 R1 died RR2 to 4 app. by Sri Gaddam Srinivas Advocate 11054 RR 5 to 11 Served Memo of proof of service filed vide USr No. 57117 dated 28.06.2023	RANGA REDDY

143	SA/3/2017	R MADHAVI LATHA	P GIRI KRISHNA (R4) P GIRI KRISHNA (R5) Memo Proof of Service filed vide USR No.20104 dated 21-02-2023 RR6 and 7 - Notice Served Rr 1 to 3- Notice Unserved	ADILABAD
144	SA/348/2017	J SURESH BABU	N MUKUNDA REDDY RAVI Memo filed vide USR No.27949 dated 14- 03-2023	HYDERABAD
145	SA/731/2017	RAKESH SANGHI	LOKIREV PREETHAM REDDY K SIDDHARTH RAO (R4) RR 1 TO 3 APP BY L PREETHAM REDDY ADVOCATE Memo of proof of service of notice upon 4th and 5th respondents filed vide USR No. 32584 dated 27.03.2023	HYDERABAD
146	SA/1087/2017	V BALRAM	MOOSA AHMED	ADILABAD
147	SA/15/2020	BICHALA ARUNA	J PRABHAKAR (R) Memo Proof Of Service Filed vide usr 25559 dt 13/08/2020	HYDERABAD
<u>PART-HEARD (AT 2.15 PM)</u>				
148	SA/1713/2011 IA 1/2023(Direction Petition) IA 3/2023(Re-Open Petition) IA 1/2024(Fix an Early Date)	KOTHAPALLI SAI SRI HARSHA	Y ASHOK RAJ M/S BHARADWAJ ASSOCIATES (R33) Written Synopsis filed vide USR No.42689 dated 25-04-2023	HYDERABAD

COURT NO. 10
THE HONOURABLE SRI JUSTICE K.SURENDER

To be heard on Thursday the 4th day of July 2024(AFTER LIST-1 OR AT 2:15 PM)

(DAILY LIST -2)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
149	CRLRC/123/2009	MARUTI RAO SRUNGARAPU	PUBLIC PROSECUTOR AKKAM ESHWAR (R2)	RANGA REDDY
150	CRLA/1718/2009	E VENKATA SIDDHARTHA RAJANIKANTH JWALA	VIDYA SAGAR RAO CHITNENI (SC SPL PP FOR ACB) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
151	CRLRC/1339/2010	A PULLA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
152	CRLRC/1348/2010	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	NALGONDA
153	CRLRC/1617/2010	DURGA PRASAD KOTAMRAJU	PUBLIC PROSECUTOR SHYAM S AGRAWAL (R13) MEMO FILED USR NO 59116/2024	HYDERABAD
154	CRLA/274/2011	LAXMAN BATCHU	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
155	CRLA/375/2011	H V R R SWAMY	PUBLIC PROSECUTOR R C F SENT ON 23-03-2024, TILL DATE NOT YET RETURNED.	RANGA REDDY
156	CRLA/1069/2012	SHYAM S AGRAWAL	PUBLIC PROSECUTOR P NITHYA NAGESWARI (R26)	HYDERABAD
157	CRLA/1125/2012	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR	RANGA REDDY
158	CRLA/1148/2012	N NAVEEN KUMAR	PUBLIC PROSECUTOR	MAHABUBNAGAR
159	CRLA/1172/2012	A RAVI SHANKAR	PUBLIC PROSECUTOR	HYDERABAD
160	CRLA/1174/2012	VIVEK JAIN	PUBLIC PROSECUTOR	ADILABAD
161	CRLA/1182/2012	S SUDARSHAN	PUBLIC PROSECUTOR (AP) NOTICE SENT TO THE APPELLANT NOT YET RETURNED.	MEDAK
162	CRLA/1183/2012	M ACHUTA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	MEDAK
163	CRLA/1186/2012	SRIDHAR CHIKYALA SC SPL PP ACB TS	BADETI VENKATA RATHNAM LC RECORD RECEIVED AND PUT UP IN EB.	HYDERABAD
164	CRLRC/1206/2012	KIRAN PALAKURTHI	PUBLIC PROSECUTOR Note:Compliance Report not received till date.	NALGONDA
165	CRLA/1216/2012	G SHASHIDHAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
166	CRLA/1247/2012	M VENKATA NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
167	CRLRC/1559/2012 CRLRC/1560/2012	J C FRANCIS	PUBLIC PROSECUTOR MAHESH RAJE (R4)	HYDERABAD
168	CRLRC/1560/2012	J C FRANCIS	PUBLIC PROSECUTOR MAHESH RAJE (R12)	HYDERABAD

169	CRLRC/1701/2012	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
170	CRLRC/1892/2012	NANDITA GUHA	PUBLIC PROSECUTOR MANIK RAO (R2) (NOTICE SENT TO PETITIONER NOT YET RETURNED TILL DATE) NANDITHA GUHA Appointed AMICUS CURIE FOR THE PETITIONER	RANGA REDDY
171	CRLA/33/2013	BETHI VENKATESWARLU	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KARIMNAGAR
172	CRLA/91/2013 CRLA/107/2013	S CHANDRA MOHAN REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
173	CRLA/107/2013	S CHANDRA MOHAN REDDY	PUBLIC PROSECUTOR	NALGONDA
174	CRLRC/111/2013	P PRABHAKAR REDDY	PUBLIC PROSECUTOR G BHANU PRASAD (R21) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S G BHANU PRASAD.	KHAMMAM
175	CRLA/123/2013	C SHARAN REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR 48737/2024. MEMO FILED USR 49489/2024	KHAMMAM
176	CRLA/167/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
177	CRLA/281/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
178	CRLA/294/2013	SUDHAKAR REDDY MADDULA	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
179	CRLA/299/2013	M SALEEM	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
180	CRLA/419/2013	D RAMAN GOPAL	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
181	CRLA/431/2013	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
182	CRLA/450/2013	T ARUNACHALAM	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
183	CRLA/456/2013	RAVI KUMAR VELURI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
184	CRLA/457/2013	P DEVENDER	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
185	CRLA/459/2013	T K BASHA VALI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD

186	CRLRC/465/2013	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PULIPATI RADHIKA (R3) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S PULIPATI RADHIKA.	HYDERABAD
187	CRLRC/499/2013	SETTY RAVI TEJA	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED. MEMO FILED USR 29644/2024 MEMO PROOF OF SERVICE FILED USR NO 31624/2024	HYDERABAD
188	CRLA/532/2013	N RAVI PRASAD	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
189	CRLA/547/2013	VENKATESWARLU POSANI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
190	CRLA/548/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
191	CRLA/562/2013	A KRANTI KUMAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
192	CRLA/571/2013	MAHBOOB HUSSAIN	PUBLIC PROSECUTOR	KARIMNAGAR
193	CRLA/577/2013	PULLA RAO YELLANKI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
194	CRLA/586/2013	M V SUBBA REDDY	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT RECEIVED.	HYDERABAD
195	CRLRC/589/2013	PUJARI MANI SAHITH	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	HYDERABAD
196	CRLRC/602/2013	M/S LEGAL LAW SERVICES	PUBLIC PROSECUTOR A SAMIR KUMAR REDDY (R43) R1-STATE REP BY PP. R2-VAKLAT FILED BY M/S A SAMIR KUMAR REDDY.	HYDERABAD
197	CRLA/1145/2013	C SHARAN REDDY	R RAMACHANDRA REDDY(SC FOR ACB) (LETTER)	HYDERABAD
198	CRLRC/1204/2013	BUJJIBABU DAVULURI	PUBLIC PROSECUTOR	HYDERABAD
199	CRLRC/1417/2013	V RAGHUNATH	PUBLIC PROSECUTOR	NALGONDA
200	CRLRC/1437/2013	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
201	CRLRC/1776/2013	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR VENKATESWARLU POTHAPRAGADA (R11)	HYDERABAD